

RC No. : DAI-2018A-0028
Branch : CBI/ACB/New Delhi
U/S : 120B IPC r/w Sec. 7, 8 & 12 of PC Act, 1988
CBI Vs. Rajeev Chandhok & Ors.

25.07.2020

Matter is taken up today and the proceedings are conducted through Video Conferencing (Cisco webex) as per directions of Hon'ble High Court issued vide Circular No.24/DHC/2020 dated 13.07.2020 in view of the pandemic Covid-19.

Present : None for CBI.

Sh. Hemant Shah and Sh. Deokant Tripathi, Ld. Counsels for accused no. 1, Rajiv Chandhok.

Sh. D.S.Kohli, Ld. Counsel for accused no.2, Harvinder Singh.

Sh. Harvinder Singh, Ld. Counsel for accused no. 3,

Ashu Jhingan.

Sh. Hemant Shah, Ld. Counsel for accused no. 1, Rajiv Chandhok submits that he could not have access to his office and right now he is not having case file, hence, he seeks adjournment for ten days.

Sh. D.S.Kohli, Ld. Counsel for accused no. 2, Harvinder Singh submits that he is not comfortable with hearing through video conferencing and the matter may be heard as and when the regular functioning of the court resumes. He submits that he will address arguments as and when physical hearing is resumed.

Sh. Harvinder Singh, Ld. Counsel for accused no 3, Ashu Jhingan submits that he is not having case file and matter may be adjourned for fifteen



(Handwritten signature)

days.

Sh. ARVIND KUMAR
Special Judge (PC Act), CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi

Thus considering the facts and **circumstances, the matter is adjourned to 22.08.2020 for arguments on charge.**

Signed copy of this order is being sent through whatsapp to Ahlmad of this Court with direction to send the same to concerned official of District Court, RADC for uploading on official website of Delhi District Court.

The signed hard copy of the order shall be placed on record as and when the regular functioning of the Courts at Rouse Avenue Complex, New Delhi is resumed.



(Arvind Kumar)
Special Judge (PC Act), CBI-10
Rouse Avenue Court
New Delhi/25.07.2020

Special Judge (PC Act) CBI-10
Room No. 503, Rouse Avenue Court Complex,
Deen Dayal Upadhyay Marg, New Delhi